



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 9th OF JANUARY, 2026

REVIEW PETITION No. 123 of 2025

DR. MUMTAJ AHMAD KHAN

Versus

*JAWAHARLAL NEHRU AGRICULTURE UNIVERSITY, JABALPUR
AND ANOTHER AND OTHERS*

.....
Appearance:

Shri Vyom Garg - Advocate for the petitioner.

Shri Abhyoday Singh - Advocate for respondent No.1.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the review petition.

2. Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VISHAL MISHRA)
JUDGE

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